

डा० राम सुभग सिंह : जानपीय मंत्री के चार संस्थाओं का जिक्र कर्ना किया है और उन में से दो का नाम लिया है। क्या मैं उन दो संस्थाओं का नाम जान सकता हूँ और क्या ये चारों संस्थाएँ योजना के अनुकूल कोई लिखित उद्देश्य की पूर्ति का काम कर रही हैं।

डा० डा० सा० बीजानी : जी हाँ, जिन संस्थाओं का मैंने जिक्र किया है, वे शिक्षा की दृष्टि से विशिष्ट कार्य कर रही हैं।

डा० राम सुभग सिंह : और दो संस्थाएँ कौन हैं ?

List of Scheduled Castes and Backward Classes

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- *238. { Shri Hem Raj:
Shri Kumbhar:
Shri Panigrahi:
Shri Madhusudan Rao:
Shri Siddiah:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1060 on the 19th August, 1959 and state:

(a) whether the lists for the revision of Scheduled Castes, Scheduled Tribes and Backward Classes have been received from all the State Governments; and

(b) if not, the steps taken to get them expedited?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir. These proposals are awaited only in regard to lists of Scheduled Castes and Scheduled Tribes.

(b) The State Governments concerned have been reminded.

Shri Hem Raj: May I know whether any list has been made of the Scheduled Caste people and other backward people who have reached the desired limit or level of improvement?

Shrimati Alva: Different States have different lists and proposals have been received from the following States:

Andhra Pradesh, Assam, Bihar, Bombay, Madras, Orissa, Punjab, West Bengal, Kerala and Uttar Pradesh. The other States have to send in their lists of Scheduled Castes and Scheduled Tribes yet. They have been reminded.

Shri C. K. Bhattacharya: May I know whether the Government have got a list of backward classes other than the list of Scheduled Castes and Scheduled Tribes?

The Minister of Home Affairs (Shri G. B. Pant): There is a list in the Education Ministry according to which grants are made.

Shri C. K. Bhattacharya: On a previous occasion, I put the same question to the Minister of Scientific Research and Cultural Affairs and he replied that there was a list, but on writing to him, I did not get a reply that a list was there, and that is why I want to know whether such a list really exists.

Shri G. B. Pant: Unfortunately he is not there just now. As I said, such a list does exist in the Education Ministry.

Shri V. Eacharan: May I know whether a report has been received from the Kerala Government for adding the Pulaya community of Malabar in the list of Scheduled Castes who were Scheduled Castes in the last list?

Shrimati Alva: These lists are maintained by the States and they have been sent to us. But they will all come before Parliament. When we receive all the lists, it is Parliament that will go through the lists.

Fresh Water Supplies in Quilon District

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- *239. { Shri V. P. Nayar:
Shri Ramam:
Shri Nagi Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) how long it is estimated to take for the completion of works for fresh